

CENTRAL ADMINISTRATIVE TRIBUNAL  
PATNA BENCH, PATNA  
OA No.559/05

Patna, dated the 30<sup>th</sup> August, 2005

Lalita Singh

Applicant

By Advocate: Shri Vikash Jha

versus

The Union of India & others

Respondents

By Advocate: Shri P.N.Kumar

ORDER

Justice P.K.Sinha, Vice-Chairman:-

Learned Counsel for the applicant submits that he ~~press~~ <sup>be allowed</sup> to withdraw this application to which learned counsel for the respondents has no objection. This application is disposed of as withdrawn.

  
[M.Jha] MA

cm

  
[P.K.Sinha] VC